

U.P) Dilshad Garden and Rohini (Delhi) have been issued.

(b) if so, the details and outcome thereof?

STATEMENT

<i>Name of the State / U. T.</i>	<i>No. of Ayurvedic dispensaries</i>
1. Andhra Pradesh	2
2. Bihar	1
3. Gujarat	1
4. Karnataka	2
5. Maharashtra	5
6. Rajasthan	1
7. Tamil Nadu	1
8. Uttar Pradesh	4
9. West Bengal	1
10. Delhi	13
Total	31

* includes one dispensary at Gurgaon in Haryana

[English]

Unsafe Water

3354. DR. AMRIT LAL KALIDAS PATEL:
DR. LAXMINARAYAN PANDEYA:

Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a study has been made to assess the effect of unsafe water on the health of infants and adults in the country; and

*THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) to (e) . A number of studies conducted from time to time in India and abroad on the subject have confirmed that unsafe, contaminated water causes diseases like Gastro- enteritis, Cholera, Typhoid, Viral Hepatitis, Amoebiasis etc. in infants as well as in adults.

Release of Terrorisiss in J& K

3355. SHRI CHETAN P. S. CHAUHAN:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorists released in Jammu and Kashmir during the last three months; and

(b) the grounds on which they were released?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) 548 suspected militants were released during the last 3 months from December, 1992 to February, 1993.

(b) In different cases, they have been released under section 169Cr. P. C. , on parole , after review by the Screening Committee set up by the State Government or by the orders of the competent Courts, as the case may be .

[Translation]

Illegal Mining ans Smuggling of Coal

3356. SHRI UPENDRANATH VERMA:
Will the Minister of COAL be pleased to state:

(a) whether the Government are aware of illegal mining and smuggling of